

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1353
TO BE ANSWERED ON MARCH 13, 2023

IMPLEMENTATION OF SHELTERS FOR URBAN HOMELESS (SUH) SCHEME

NO. 1353. SHRI BINOY VISWAM:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) the details of the urban shelters approved and funded by Government under the Shelters for Urban Homeless (SUH) Scheme since 2019, year-wise and State-wise;
- b) the details of urban shelters established under the SUH Scheme for women, transgender persons, old persons, and mentally or physically challenged persons since 2019, year-wise and State-wise; and
- c) the details of the funds released by Government for the operations and management cost of urban shelters since 2019, year-wise and State-wise?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a)to(c): State/ Union Territory Project Sanctioning Committee (PSC) is competent to approve proposals for establishment of shelters under 'Scheme of Shelters for Urban Homeless (SUH)' under Deendayal Antyodaya Yojana- National Urban Livelihoods Mission (DAY-NULM). As per information given by States/ Union Territories, year-wise and State/UT-wise details of shelters approved for funding under SUH and made functional since 1.4.2019 till 28.2.2023, are at Annexure-I.

The operational guidelines of SUH provide that States/ Urban Local Bodies may establish separate shelters to cater the special needs such as women shelters and special shelters for certain segments of homeless persons including, *inter-alia*, old persons without care, mentally or physically challenged, recovering patients and their families, and attendants of the patients admitted in hospitals. As per information given by States/ UTs, year-wise and State/UT-wise details of shelters functional under these categories since 1.4.2019 till 28.2.2023, are at Annexure-II.

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Under DAY-NULM, Central Assistance is released to States/ UTs as a whole. The *inter-se* allocation of funds under different components including SUH of the Mission is done by the respective States/ UTs, as per their requirements. Under SUH, funds are utilised on construction, refurbishment and operations and management of shelters. State/UT-wise and year-wise details of fund released since 1.4.2019 till 28.2.2023, are at Annexure-III.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a)to(c) of RAJYA SABHA UNSTARRED QUESTION NO. 1353 TO BE ANSWERED ON MARCH 13, 2023.

State / UT-wise and Year-wise number of shelters approved for funding and made functional since 1.4.2019 till 28.2.2023

S.No	States/ Union Territories	Number of Shelters							
		FY 2019-20		FY 2020-21		FY 2021-22		FY 2022-23 till 28.2.2023	
		Approved for funding	Functional	Approved for funding	Functional	Approved for funding	Functional	Approved for funding	Functional
1	Andhra Pradesh	13	12	1	4	0	1	0	0
2	Assam	1	1	0	0	8	0	0	1
3	Bihar	0	17	6	6	0	7	22	4
4	Chandigarh	1	0	0	0	0	0	0	0
5	Chhattisgarh	0	2	0	3	0	11	0	4
6	Goa	1	0	1	2	1	1	0	0
7	Gujarat	20	3	3	5	4	8	0	6
8	Haryana	0	22	0	3	0	0	0	0
9	Himachal Pradesh	13	2	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	1	0	0	0	0
11	Jharkhand	84	5	0	1	0	0	0	0
12	Karnataka	13	11	8	5	86	58	10	25
13	Kerala	1	0	0	1	0	0	6	0
14	Madhya Pradesh	6	0	0	0	0	0	0	0
15	Maharashtra	7	6	0	8	3	11	3	7
16	Meghalaya	0	3	1	1	0	0	2	0
17	Mizoram	14	4	5	0	8	0	0	2
18	Nagaland	1	1	1	0	1	0	1	1
19	NCT of Delhi	0	1	0	2	0	0	0	0
20	Odisha	6	10	0	2	7	5	0	2
21	Puducherry	1	1	0	0	0	0	0	0
22	Punjab	0	4	0	2	0	0	0	0
23	Rajasthan	11	28	20	19	5	1	6	1
24	Sikkim	0	0	0	0	0	0	0	0
25	Tamil Nadu	12	16	58	22	15	47	6	1

26	Telangana	0	6	26	1	1	1	0	1
27	Tripura	2	0	0	4	0	1	0	2
28	Uttar Pradesh	0	9	0	17	0	24	6	4
29	Uttarakhand	2	1	0	1	1	0	0	0
30	West Bengal	4	13	10	8	10	10	6	8
	Total	213	178	140	118	150	186	68	69

ANNEXURE-II REFERRED TO IN REPLY TO PART (a)to(c) of RAJYA SABHA UNSTARRED QUESTION NO. 1353 TO BE ANSWERED ON MARCH 13, 2023.

State / UT-wise andYear-wise number of women and special shelters functional since 1.4.2019 till 28.2.2023

S.No	States/ Union Territories	Number of shelters							
		FY 2019-20		FY 2020-21		FY 2021-22		FY 2022-23 till 28.2.2023	
		Special	Women	Special	Women	Special	Women	Special	Women
1	Andhra Pradesh	0	1	0	0	0	0	0	0
2	Assam	0	0	0	0	0	0	0	0
3	Bihar	0	0	0	0	0	0	0	0
4	Chandigarh	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	1	0	0	2	0	0	0
6	Goa	0	0	0	1	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0
11	Jharkhand	0	1	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	7	0	2
13	Kerala	0	0	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0
15	Maharashtra	0	1	0	0	0	0	1	0
16	Meghalaya	0	0	0	0	0	0	0	0
17	Mizoram	2	1	0	0	0	0	1	0
18	Nagaland	0	0	0	0	0	0	0	0
19	NCT of Delhi	0	1	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0
21	Puducherry	0	0	0	0	0	0	0	0
22	Punjab	0	0	0	0	0	0	0	0
23	Rajasthan	0	0	0	1	0	0	0	0
24	Sikkim	0	0	0	0	0	0	0	0
25	Tamil Nadu	5	1	7	2	29	0	0	0
26	Telangana	2	1	0	1	0	0	0	1
27	Tripura	0	0	1	1	0	0	0	0
28	Uttar Pradesh	0	0	0	1	0	0	0	0
29	Uttarakhand	0	0	0	0	0	0	0	0
30	West Bengal	0	0	0	0	0	0	0	0
	Total	9	8	8	7	31	7	2	3

ANNEXURE-III REFERRED TO IN REPLY TO PART (a)to(c) of RAJYA SABHA UNSTARRED QUESTION NO. 1353 TO BE ANSWERED ON MARCH 13, 2023.

Fund released to States /UTs under DAY-NULM since 1.4.2019 till 28.2.2023

₹in Crore

Sl. No	States/ Union Territories	Fund released			
		FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23 till 28.2.2023
1	Andhra Pradesh	98.45	58.23	60.50	25.00
2	Arunachal Pradesh	6.59	9.36	0.00	0.00
3	Assam	14.86	21.92	32.91	0.00
4	Bihar	31.08	30.90	0.00	0.00
5	Chhattisgarh	17.02	0.00	14.71	0.00
6	Goa	3.40	3.90	3.40	0.00
7	Gujarat	14.08	71.58	49.67	20.65
8	Haryana	29.63	10.54	14.22	0.00
9	Himachal Pradesh	6.81	10.21	10.20	0.00
10	Jammu & Kashmir	11.56	3.67	6.25	0.00
11	Jharkhand	16.28	16.28	18.37	0.00
12	Karnataka	16.46	32.07	0.00	0.00
13	Kerala	24.09	27.90	35.38	11.23
14	Madhya Pradesh	48.80	55.09	63.36	25.00
15	Maharashtra	0.00	96.15	64.37	62.33
16	Manipur	3.65	2.98	10.08	6.25
17	Meghalaya	0.00	3.79	0.00	1.29
18	Mizoram	5.82	16.17	14.98	0.00
19	Nagaland	4.06	6.96	4.92	1.83
20	Odisha	14.32	20.07	13.43	0.00
21	Punjab	16.17	0.00	19.36	25.00
22	Rajasthan	38.11	39.31	40.53	0.00
23	Sikkim	2.44	1.10	0.00	0.00
24	Tamil Nadu	81.36	110.65	104.67	0.00
25	Telangana	42.13	38.10	31.69	100.00
26	Tripura	7.88	13.48	14.17	0.00
27	Uttar Pradesh	98.56	65.34	62.65	0.00
28	Uttarakhand	7.32	6.05	2.00	8.60
29	West Bengal	25.79	34.30	43.39	0.00
30	A & N Islands	0.00	0.00	0.28	0.00
31	Chandigarh	3.08	1.82	1.86	2.54
32	D&N Haveli, D& D	0.00	0.00	0.00	0.00
33	Delhi	0.00	0.00	0.00	0.00
34	Puducherry	2.97	4.20	0.00	0.00
35	Ladakh	0.00	0.00	2.10	0.00
	Total	692.77	812.12	739.47	289.72